

housing problems of the Central Govt. Employees welfare Housing Organisation was set up in July, 1990 under the aegis of the Ministry of Urban Development. The Organisation has since announced 3 schemes at : The schemes have been New Bombay (ii) Madras and (iii) Calcutta . The schemes have been formulated keeping in

view the results of the demand survey conducted earlier by the Organisation. The number of dwelling units in each scheme are decided considering the demand for houses and the availability of land. The details reg. date of announcement of the schemes, no. of houses, etc. are given below:—

<i>Scheme</i>	<i>Date of announcement</i>	<i>No. of houses prepared</i>	<i>No. of applications read so far.</i>
1. New Bombay	13. 11. 92	384	276
2. Madras	16. 12. 92	500	193
3. Calcutta	19. 12. 92	676	196

Offer of allotment has been issued in favour of 250 applicants under the New Bombay scheme. Allotment offers in respect of Madras and Calcutta scheme have not yet been made pending transfer of land in favour of CGEWHO.

As at present, there are no applicants on the waiting list. If the no. of applicants exceeds the number of available dwelling units, allotment will be made on the basis of a draw of lots.

All the three schemes are still open for allotment on first come first served basis.

#### **Committee for Allotment of Kiosk / Shops to Handicapped**

635. SHRI MAHESH KANODIA : Will the Minister of URBAN DEVELOPMENT be pleased to state : (a) whether the Delhi Development Authority has constituted a Committee for allocating kiosk / shops to the handicapped persons on special compassionate grounds;

(b) if so, the terms and reference of the said Committee;

(c) whether this Committee has so far called any meeting;

(d) if not, the reasons therefor; and

(e) the time by which the meeting of said Committee is likely to be called ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) No, Sir. However the government has set up a Committee to decide allotment of shops / kiosks on compassionate grounds.

(b) The Urban Development Minister and Lt. Governor, Delhi are the Members of the Committee. The committee is empowered to sanction out of turn allotment of DDA flats, shops & kiosks.

(c) Yes, Sir., A meeting for the purpose was held on 22. 6. 93, but the matter of allocation of kiosks / shops to handicapped persons could not be taken up.

(d) Question does not arise.

(e) The Committee is expected to meet every two months or as and when practicable.